

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 1654
ANSWERED ON 29TH JULY, 2021

USE OF STEEL AND CEMENT IN ROAD CONSTRUCTION

1654. SHRI C.N. ANNADURAI:
SHRI DHANUSH M. KUMAR:
SHRI GAUTHAM SIGAMANI PON:
SHRI SELVAM G.:
SHRI ANURAG SHARMA:
SHRI GAJANAN KIRTIKAR:
SHRI VIJAY KUMAR DUBEY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is planning to reduce the use of steel and cement in road construction without compromising on quality through innovation and research and if so, the details thereof and the steps taken in this regard;**
- (b) whether the Government is also considering use of CNG, LNG and ethanol for the road equipment machinery and if so, the details and the objectives thereof;**
- (c) the number of proposals regarding road construction projects received from various State Governments including Tamil Nadu, Tripura and Uttar Pradesh during the last three years and the current year;**
- (d) the details of proposals approved as well as lying pending along with the reasons for their pendency; and**
- (e) the time by which the pending proposals are likely to be approved?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Ministry of Road Transport & Highways (MoRTH) has been promoting use of new/innovative materials, construction techniques etc. to reduce quantity of consumption of cement & steel in road construction. In order to simplify the process and encourage usage of such new/innovative materials & technique MoRTH has issued guidelines on 14th December 2020.

(b) Rule 115AA of the Central Motor Vehicles Rules, 1989 provides for the mass emission standards for emission of smoke and vapour from agricultural tractors, power tillers, construction equipment vehicles and combine harvesters driven by dual fuel diesel with Compressed Natural Gas (CNG) or Bio-Compressed Natural Gas (Bio-CNG) or Liquefied Natural Gas (LNG) engines. Retrofitment, by way of either conversion of in-use diesel engine to dedicated CNG/Bio-CNG/LNG, or replacement of in-use diesel engines by new dedicated CNG, Bio-CNG and LNG Gas engines has also been notified. CNG, Bio-CNG and LNG are cleaner fuels.

(c), (d) & (e) Total number of proposals received from State Governments including Tamil Nadu, Tripura & Uttar Pradesh during last three years & current year and number of proposals approved are as below:

Financial Year	No. of Estimate/ Proposals Received				No. of Estimates/ Proposals Approved			
	2021-22	2020-21	2019-20	2018-19	2021-22	2020-21	2019-20	2018-19
Tamilnadu	97	38	26	20	94	38	26	20
Tripura	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
Uttar Pradesh	7	17	9	4	NIL	16	9	4
All States	176	392	424	215	110	379	419	202

Proposals are approved on yearly basis as per the approved Annual Plan and availability of land & other clearances.
